

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 705  
TO BE ANSWERED ON 07.02.2022**

**e-SHRAM PORTAL**

**705. SHRI KRIPANATH MALLAH:  
SHRI ANUMULA REVANTH REDDY:  
SHRI RAMDAS C. TADAS:  
SHRI ANIL FIROJIYA:  
SHRI MANOJ KOTAK:  
SHRI M.V.V. SATYANARAYANA:  
SHRI NARANBHAI KACHHADIYA:  
SHRI PARBATBHAI SAVABHAI PATEL:  
SHRIMATI RAKSHA NIKHIL KHADSE:  
SHRI RAM MOHAN NAIDU KINJARAPU:  
DR. BEESETTI VENKATA SATYAVATHI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the salient features of the E-Shram portal including the registration process, nodal authorities responsible for registration and the number of unorganised workers registered on the Portal, State-wise including Assam and Telangana;**
- (b) whether it is true that the Government has developed e-Shram Portal for creating National Database of unorganised workers which is seeded with Aadhaar, if so, the details thereof along with eligibility criteria and the total number of workers registered so far in the country, State and district wise including Maharashtra;**
- (c) the State-wise percentage of the targeted number of registration made and achieved till date and the challenges faced by the Government in getting the unorganised sector workers registered on the online portal along with benefits of the various social security schemes which can be accessed for workers, district-wise in Andhra Pradesh;**
- (d) whether the Government has planned to deliver financial and other benefits to the workers registered under this portal and the manner in which it is to help the public at large in future and if so, the details thereof along with the details of statutory benefits/welfare measures extended to the workers under this plan and the reasons behind seeding of bank account of workers on E-Shram Portal;**
- (e) the details of fund allocated and utilized under different welfare measures for workers registered on the E-Shram Portal; and**
- (f) the number of male and female unorganised workers who got employment after registering themselves on e-Shram portal across the country including Gujarat?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (f): On 26.08.2021 Ministry of Labour & Employment has launched eSHRAM portal which is a National Database of the Unorganised Workers. One of the main objectives of this portal is to facilitate delivery of Social Security Schemes to the Unorganised workers. Any Unorganised worker aged between 16-59 years and not a member of ESIC/EPFO is eligible for registration on this portal. The workers can easily get themselves registered on the portal through following three modes:-**

- (i) Self registration**
- (ii) Through Common Service Centres (CSCs)**
- (iii) Through State Seva Kendras.**

**As on 01.02.2022, 24.75 crore unorganised workers have already been registered on eSHRAM portal. The detail of State wise registration and targeted number of registration made of unorganised workers is annexed. All eligible registered unorganised workers are entitled to get benefit of an accidental insurance cover of Rs. 2.0 Lakh for a year free of cost through Pradhan Mantri Suraksha Bima Yojana (PMSBY). The registered workers on eSHRAM are also nudged to take benefit of Pradhan Mantri Shram Yogi Maandhan (PM-SYM) pension scheme & NPS-Traders pension scheme. The bank accounts of workers on eShram portal are seeded to provide benefit of welfare schemes, if any, directly to their bank account.**

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Annexure referred to in reply to Part (a) to (f) of Lok Sabha Un-starred Question No. 705 for 07.02.2022 regarding "E-Shram Portal".

**State Wise Registrations of UWs on eSHRAM Portal (as on 1st Feb. 2022)**

<b>Sl. No.</b>	<b>State/UT</b>	<b>Total Registered</b>
1	UTTAR PRADESH	8,14,75,703
2	ODISHA	1,31,65,361
3	WEST BENGAL	2,49,18,517
4	UTTARAKHAND	27,10,333
5	CHHATTISGARH	69,97,477
6	JHARKHAND	85,29,057
7	BIHAR	2,65,66,073
8	JAMMU AND KASHMIR	28,23,729
9	HIMACHAL PRADESH	15,43,792
10	TRIPURA	7,93,342
11	ASSAM	62,22,665
12	HARYANA	48,96,693
13	PUNJAB	52,01,670
14	DELHI	29,93,073
15	KERALA	55,86,219
16	MADHYA PRADESH	1,18,93,595
17	CHANDIGARH	1,60,242
18	RAJASTHAN	98,57,479
19	MANIPUR	3,68,804
20	PUDUCHERRY	1,68,508
21	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	66,822
22	GUJARAT	64,45,012
23	NAGALAND	1,95,034
24	TAMIL NADU	62,30,964
25	TELANGANA	26,66,497
26	MAHARASHTRA	79,41,720
27	ANDAMAN AND NICOBAR ISLANDS	25,384
28	ANDHRA PRADESH	31,82,017
29	KARNATAKA	35,76,206
30	MEGHALAYA	1,71,777
31	ARUNACHAL PRADESH	70,621
32	LADAKH	11,615
33	MIZORAM	24,410
34	SIKKIM	8,418
35	GOA	18,667
36	LAKSHADWEEP	598
	<b>TOTAL</b>	<b>24,75,08,094</b>

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